

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 46

CA 342/2022 in CP 2765/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH(Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.01.2023**

NAME OF THE PARTIES: - **Ganesh Vithhaladas Chandak And Others**

Appearance (via video-conference):

For the Applicant : None present

For CSB BANK : Adv. Mahima Shah i/b INTRALEGAL

Section 241, 244 & 213 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 16.03.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare